

during 1985 (till the end of November, 1985), due to strike by cargo handling workers in a private pool.

(b) The longest period of strike from 19th June, 1985 to 29th July, 1985 was over the demand of Karnataka Dock and General Workers Employees Union for issue of dock entry permits in favour of two of their office bearers, grant of recognition to the Union and non-employment of casuals till full employment is given to the listed workers.

(c) There was an estimated loss of revenue of Rs. 15 lakhs approximately to the Port.

(d) There was no loss or damage of goods during the strike period.

(e) The Management had repeatedly held negotiations with the Unions at different levels and tried to persuade the workers not to go on strike.

Loss of track of agricultural crop due to floods

2630. SHRI BRAJAMOHAN MOHANTY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government are aware that the river Mahanadi, Brahmani and Vaiterni have created flood havoc during this year devastating large track of agricultural crop and damaging a number of villages;

(b) if so, what steps Government propose to take to control the floods of the above said villages;

(c) whether Government are aware that the Hirakud system no longer control the flood of Mahanadi basin of Orissa and if so, what other measures Government have taken to control the devastating flood of Mahanadi; and

(d) whether during Seventh Plan any implementation of floods control measures in Orissa is being contemplated and if so, details thereof?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND (a) Yes, Sir.

(b) The steps for providing protection against floods are planned and executed by the concerned State Government from the State Plan. Upto March, 1984, the Orissa State has constructed the following works:

(i) Embankments	967 Km.
(ii) Drainage channels	98 Km.
(iii) Town/Village protection works	13 Nos.
(iv) Raising of villages	29 Nos.

In addition, the Central Water Commission of the Government of India has established flood forecasting facilities on the Mahanadi, Brahmani and Vaiterni rivers for advance warnings of impending floods to minimise loss of human lives, cattle and movable properties.

(c) The Hirakud Dam on the Mahanadi is moderating floods in Mahanadi. In addition, a reservoir project across Brahmani which has since been completed would also provide flood moderation. The State also proposes to take up another reservoir project downstream of Hirakud on the river Mahanadi.

(d) For the Seventh Five Year Plan, an outlay of Rs. 17 crores is approved for flood control programme in the State of Orissa.

Diversion of funds sanctioned for circular railway, Calcutta

2631. SHRI BHOLA NATH SEN :
SHRI BASUDEB ACHARIA :

Will the Minister of TRANSPORT be pleased to state :

(a) whether a part of the fund sanctioned for the current year for construction of Circular Railway in Calcutta has been diverted;

(b) if so, the details thereof and the reasons therefor;

(c) the reasons for delay in extension of Circular Railway from Ultadanga to Dum Dum Junction and in construction of elevated track over Calcutta Dock area for extension of Circular Railway beyond Princep Ghat; and

(d) the steps taken/proposed to expedite completion of the Circular Railway Project in Calcutta?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) & (b) Since the extension of Circular Railway line from Ultadanga Road station to Dum Dum Junction cannot be progressed because of encroachments on Railway land earmarked for Circular Railway alignment, the funds allotted to the project cannot be fully utilised. Hence Rs. 0.8 crore out of Rs. 4.8 crores allotted to Calcutta Circular Railway Project has been diverted.

(c) & (d) The extension of Circular Railway from Ultadanga Road station to Dum Dum Junction forming the second phase of the project is not possible unless the encroachments on this Railway land are removed by the State Government.

The work beyond Prinsep Ghat involving elevated structure and forming the third phase of the project requires more funds and cannot be completed within the funds made available for Metropolitan Transport Projects under the control of Department of Railways.

The State Government has been asked to get the encroachments from the Railways land removed and hand over the land to Eastern Railways Administration to enable the work progressed.

Report of national commission on teachers

2632. DR. PHULRENU GUHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether National Commission on Teachers appointed by the Government of India has submitted its reports;

(b) if so, how many reports have been submitted by the Commission; and

(c) whether these reports will be made available to Members of Parliament?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) and (b) Two National Commissions on Teachers were appointed, one related to teachers in school education and the other related to teachers in higher education. Both of them have submitted one report each.

(c) The reports will be made available to the Members of Parliament after the recommendations made by the Commissions are examined by the Government.

Conductors in Mail/Express trains

2633. SHRIMATI KISHORI SINHA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Railways have deputed a ticket inspector-cum-conductor for each sleeper coach in major express/mail trains;

(b) if so, reasons for conductors remaining absent for long time in sleeper coaches resulting in unauthorised passengers getting entry into the sleeper coaches; and

(c) if not, how many coaches one conductor is asked to look after?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) Each non-vestibuled sleeper coach and two vestibuled Hind Class sleeper coaches marshalled together are required to be manned by one TTE. However, there have been instances of some coaches running unmanned occasionally due to shortage of staff and last minute casualties.

Setting up of University in Sikkim

2634. DR. G. VIJAYA RAMA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :